

(SHRI P. SHIV SHANKER) : (a) and (b) The environmental impact of the proposal for creation of Resort-cum Free Port in Andaman Islands can be assessed only after a specific site has been proposed and the details of the proposal formulated, which has not yet been done.

(c) No, Sir.

(d) and (e) The benefits accruing as a result of the establishment of resort-cum free port can be determined only after the project is formulated and different aspects examined.

**Sale of Wheat Seed unfit for Human Consumption**

1944. SHRI VIJAY N. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in 'The Times of India' of the 10 January, 1986 regarding supply of large quantities of wheat unfit for human consumption after being grounded into flour and sold to unsuspecting customers in the capital ;

(b) if so, whether wheat bags are sold inspite of carrying explicit warning "Treated with poison" ; and

(c) the steps taken against the defaulting flour mill owners ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Yes, Sir.

(b) and (c) Investigations, however, have revealed that some farmers have used empty seed bags for filling fresh edible wheat, in order to save the cost of new bags. No involvement of any flour mills have been reported.

**Area of Pathini Tea Estate, Assam**

1945. SHRI SUDARSHAN DAS : Will the Minister of COMMERCE be pleased to state :

(a) the total area of Pathini Tea Estate in Karimganj District of Assam owned by the Union Government and managed by the Tea Trading Corporation of India ;

(b) the total area under plantation ;

(c) the area under plantation in 1965, the year when the Tea Estate was purchased by Government ;

(d) whether it is a fact that the factory of the Tea Estate is unable to work to its capacity due to shortage of tea leaves ; and

(e) if so, the steps being taken to increase the plantation area in order to make the Tea Estate economically viable ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) to (c) Total area of Pathini Tea Estate is 2374.44 hectares. The area under plantation in 1965 as reported in the conveyance deed was approximately 805 hectare and the current area under plantation is reported to be around 810 hectares,

(d) No shortage of tea leaves has been reported.

(e) Does not arise.

**Enhancement of Freight Charges on Levy Sugar in Kerala**

1946. SHRI T. BASHEER : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that the Kerala Civil Supplies Corporation is incurring a loss of about one crore rupees in an year because of the inadequate freight charges allowed by the Union Government on levy sugar moved from mills ;

(b) whether it is a fact that when the actual expenditure comes to about Rs. 15 to Rs. 19 per quintal, the Union Government allow only Rs. 9.70 per quintal ;

(c) whether there is any proposal to enhance freight charges on levy sugar ;

(d) whether Government have received any request from Kerala Government in this regard ; and

(e) if so, the steps Government have taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) to (c) In October, 1984 the